GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION Rajya Sabha UNSTARRED QUESTION NO. : 2582 TO BE ANSWERED ON THE 24th March 2025

POINT OF CALL STATUS FOR AIRPORTS

2582. DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the number of proposals considered for granting Point of Call status to various airports in the country during the last five years, year-wise and State-wise;

(b) the status of each proposal considered; and

(c) the number of airports that have been granted Point of Call status country-wise, during this period, year-wise and State-wise?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): The grant of Point of Call (PoC) to the designated carriers of foreign countries depends on factors which include benefits to the Indian aviation sector, presence of Indian diaspora in that country, plans of Indian carriers, elements of reciprocity, balance of benefits and other relevant factors between two countries.

The year-wise and State-wise details of the number of proposals considered for granting PoC during the last five years i.e. from 2020 to 2024 are at Annexure.

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Statement referred to the part (a) to (c) of the Rajya Sabha Unstarred Question No. 2582 to be answered on 24.03.2025 regarding Point of Call Status for Airports.

Details of proposals considered for granting point of call from 2020 to 2024

SNo.	Year	Country	State	Point of Call Added	
1.	2020				
2.	2021		Nil		
3.	2022	Ethiopia	Telangana	Hyderabad	
		Italy	Punjab	Amritsar in Lieu of Cochin	
4.	2023	Azerbaijan	Delhi	Delhi	
			Maharashtra	Mumbai	
		Vietnam	Telangana	Hyderabad	
			Karnataka	Bengaluru	
		Indonesia	Telangana	Hyderabad	
			Karnataka	Bengaluru	
5.	2024	Uzbekistan	Karnataka	Bengaluru	
			West Bengal	Kolkata	
			Telangana	Hyderabad	
		Vietnam	Tamil Nadu	Chennai	
			West Bengal	Kolkata	